

pletion of electrification works on South Central Railway.

Railway Bridge near Dalkoha Station

8151. DR. GOLAM YAZDANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any plan for constructing a railway over bridge near Dalkoha Station on North Frontier Railway in the District of West Dinajpur in West Bengal;

(b) if so, date of acquisition of land with location; and

(c) the reasons for delay in the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The matter concerns the State Government who have not yet advised the position in this regard?

(c) The State Government has not yet approved the general arrangement plan and paid the requisite charges for the work, which is to be undertaken by the Railways on 'Deposit terms' as per rules.

Ceiling on Income for Dependents of Central Government Employees

8153. SHRI R. M. BHOYE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have raised the ceiling on income for dependents of Central Government Employees for the purpose of Travelling Allowance, LTC and CGHS benefits; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Consequent upon the acceptance of the recommendations of the Fourth Pay Commission by the Government of India, the ceiling on income for dependents of Central Government Employees has been raised to Rs 500/- P.M. for the purposes Travelling Allowance, LTC and CGHS benefits.

Structure of Boards of Directors of Nationalised Banks

8154. SHRI H.G. RAMULU: Will the Minister of FINANCE be pleased to refer to the reply given on 7 April, 1989 to Unstarred Question No. 5174 regarding the Boards of Directors of nationalised banks and state;

(a) the present structure of each Board of Directors of the nationalised banks alongwith the terms of Chief Managing Directors (CMDs) and Directors with their respective dates of appointments;

(b) the details of Directors who are not whole time Directors; and

(c) the efforts being made to include some persons having experience in managerial positions in public sector undertakings on the Boards of nationalised banks so as to utilise their services in banking sector?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The present composition of the Board of Directors of Nationalised Banks inter alia indicating their tenures as also whether they are whole-time or part-time is given in the Statement below:- At present there are no non-official or non workman employee directors in any of the 20 Nationalised Banks.